Presses are involved in the norms Committee since years together;

(b) if so, why these posts have not been released well in time;

(c) whether it is not against Government policy and creates unemployment in the country; and

(d) if so, action Government propose to take in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) The Norms Committee which considered posts of various Categories before fixing yardsticks had recommended abolition of 711 and creation of 525 industrial posts. To avoid retrenchment of staff, the Government decided to (i) waste-out the incumbents of surplus posts and (ii) create/abolish posts in a phased manner. In the first phase, 158 posts were created and 233 abolished w.e.f. 1.2.1982. Proposal for second phase of implementation of the Norms Committee racommendations are being formulated.

(c) and (d) Do not arise.

उर्वरकों में अपमिश्रण के मामले

4228. श्री मोती भाई आर० चौधरी :

श्री रवीन्द्र वर्मा :

श्री बापू साहिब परूलेकर :

क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के सामने उर्वरकों में अपमिश्रण किए जाने के अनेक मामले आए हैं;

(ख) यदि हां, तो पिछले वर्ष ऐसे कितने मामले प्रकाश में आए थे जिनमें उर्वरकों में मिलावट पाई गई थी; और

(ग) कितने दोषी व्यक्तियों को दण्डित किया गया था और उन्हें किस प्रकार का दण्ड दिया गया था ?

कृषि मन्त्री (राव बीरेन्द्र सिंह) : (क) जी, नहीं।

(ख) 1982-83 के दौरान विभिन्न राज्य गुणवत्ता नियंत्रण प्रयोगशालाओं तथा केन्द्रीय उर्वरक गुणवत्ता नियंत्रण एवं प्रशिक्षण संस्थान की प्रयोगशाला में 39548 नमूने विश्लेषित किये गये। विश्लेषण के उपरान्त 4113 नमूने घटिया तथा 18 नमूने मिलावटी पाये गये।

(ग) 1982-83 के दौरान 335 मामलों में मुकदमे शुरू किये गये, 2621 मामलों में उर्वरक (नियंत्रण) आदेश, 1957 के तहत कार्यवाही की गई तथा शेष मामलों में विभागीय कार्यवाही की गई।

Utility of NREP in States

4229. SHRI MADHAVRAO SCINDIA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that the evaluation studies of the National Rural Employment Programme made in some States have highlighted certain problems related to its utility and implementation;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by Government to remove them ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) to (c) None of the State Governments has undertaken Evaluation Studies of the National Rural Employment Programme in the past. Evaluation Studies of National Rural Employment Programme (NREP) are now being taken up in Gujarat, Tamil Nadu and